National Company Law Tribunal

Allahabad Bench

CP NO. 89/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE COMPANY: Sydhix Mahajan V/s B.D. Mahajan SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

SI. NO. <u>Name</u> Designation Representation <u>Signature</u> Sample Selven Adv. RAKESH Ko Adv.

CP No.88/ND/2013

Advocate Sh. Rakesh Kumar, proxy on behalf of Sh. S.B. Sudhi, Advocate for the petitioner. On his request, the case is adjourned for further argument for the change of the Chartered Accountant.

The matter be listed on 7th September, 2017.

Dated:24.08.2017

Typed by: Kavya Prakash Sri H.P. Chaturvedi, Member (Judicial)